

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2800**

TO BE ANSWERED ON THE 13TH MARCH, 2018 /PHALGUNA 22, 1939 (SAKA)

CRIMINAL CASES

2800. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various criminal cases are on the rise in the country including Maharashtra as per the recent report of the National Crime Records Bureau (NCRB); and

(b) if so, the details thereof along with the effective measures taken by the Government to stop such cases in future particularly in Maharashtra?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b):As per data furnished by National Crime Records Bureau (NCRB), a total of 28,51,563, 29,49,400 and 29,75,711 IPC Crime cases were registered in the country during 2014, 2015 and 2016 respectively. Crime-wise details are available at Annexure I. In Maharashtra, a total of 2,49,834, 2,75,414 and 2,61,714 IPC Crime cases were registered during 2014, 2015 and 2016 respectively, which shows decline in crime in 2016 details of which are given at Annexure II.

‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies, as also for protecting the life and property of the citizens. The

Union Government of India, however, assists State Governments/UT Administrations by carrying out research in Police Administration, providing funds for police modernization, and advising them through Advisories which are available on Ministry of Home Affairs website i.e. www.mha.gov.in, etc.

Crime Head-wise Cases reported under Total IPC Crimes during 2014-2016

SL	CrimeHead	2014	2015	2016
1	Murder	33981	32127	30450
2	Attempt to Commit Murder	41791	46471	49667
3	Culpable Homicide not Amounting to Murder	3332	3176	3203
4	Attempt to Commit Culpable Homicide	4358	6118	7527
5	Rape	36735	34651	38947
6	Attempt to Commit Rape	4234	4437	5729
7	Kidnapping & Abduction_Total	77237	82999	88008
8	Dacoity	4395	3972	3795
9	Making Preparation and Assembly for Committing Dacoity	2834	3163	3051
10	Robbery	38071	36188	31906
11	Criminal Trespass/Burglary_Total	114646	114123	111746
12	Theft	440915	467833	494404
13	Unlawful Assembly	9870	10876	10377
14	Riots	66042	65255	61974
15	Criminal Breach of Trust	19982	19218	18708
16	Cheating	109354	115405	109611
17	Forgery	11245	13846	13729
18	Counterfeiting	1979	1701	1476
19	Arson	9289	9710	11196
20	Grievous Hurt	105201	92996	89039
21	Dowry Deaths	8455	7634	7621
22	Assault on Women with Intent to Outrage her Modesty	82235	82422	84746
23	Insult to the Modesty of Women	9735	8685	7305
24	Cruelty by Husband or his Relatives	122877	113403	110378
26	Causing Death by Negligence	128771	134384	140215
27	Offences Against State	176	147	178
28	Offences Promoting Enmity Between Different Groups	336	424	478
29	Extortion	8192	10636	11615
31	Causing Injuries under Rash Driving	409899	451069	348914
32	Human Trafficking (Section 370 & 370A IPC)	720	1021	918
33	Unnatural Offences	1148	1347	2187
34	Other IPC Crimes	943515	9739557	1076613
35	Total Cognizable IPC Crimes	2851563	2949400	2975711
Source: Crime in India				

Summary Report on Cases Registered under Cognizable IPC Crimes in Maharashtra State during 2014-2016

SL	CrimeHead	2014	2015	2016
1	Murder	2670	2509	2299
2	Culpable Homicide not Amounting to Murder	171	151	184
3	Causing Death by Negligence	12619	13058	13116
4	Dowry Deaths	279	268	248
5	Attempt to Commit Murder	2613	2683	2619
6	Attempt to Commit Culpable Homicide	11	12	3
7	Grievous Hurt	8127	7945	7645
8	Causing Injuries under Rash Driving	26060	31161	28397
9	Assault on Women with Intent to Outrage her Modesty	10001	11713	11396
10	Kidnapping & Abduction	3793	8255	9332
11	Importation of Girls from Foreign Country	1	0	1
11	Human Trafficking	108	7	18
12	Rape	3438	4144	4189
13	Attempt to Commit Rape	15	13	12
14	Unnatural Offences	102	159	167
15	Offences Against State	1	1	0
16	Unlawful Assembly	1006	909	764
17	Riots	7760	8336	7898
18	Offences Promoting Enmity Between Different Groups	33	35	35
19	Theft	56283	61128	59097
20	Criminal Trespass/Burglary	17171	16581	14834
21	Extortion	780	981	788
22	Robbery	9466	8561	6030
23	Dacoity	885	784	656
24	Making Preparation and Assembly for Committing Dacoity	293	275	255
25	Criminal Breach of Trust	1958	2042	2036
26	Cheating	9959	10490	9792
27	Arson	1180	1299	1338
28	Counterfeiting	201	190	124
29	Forgery	1293	1011	1056
30	Cruelty by Husband or his Relatives	7696	7640	7215
31	Insult to the Modesty of Women	1575	1119	924
32	Disclosure of Identity of Victims	0	0	0
33	Other IPC Crimes	62286	71954	69246
34	Total Cognizable IPC Crimes	249834	275414	261714
Source: Crime in India				

